

(a) whether the Union Government propose to constitute a pension fund for non-Government employees; and

(b) if so, the norms set for the fund and the authority designated to hold it?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). The Central Board of Trustees, Employees' Provident Fund have recommended constitution of a Pension fund and introduction of a Pension Scheme for the members of the Employees' Provident Fund including those in the private sector. The recommendations of the Board are presently under consideration of the Government.

Industrialisation of Backward Areas of Bihar

1391. SHRI RAM LAKHAN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the industrialisation programme of backward areas of Bihar is not according to the target fixed for the Seventh Five Year Plan;

(b) if so, the details of the industries set up in the backward areas of Bihar during the last three years; and

(c) the details of the schemes proposed for setting up of industries during the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). Industrialisation of a State is primarily the responsibility of the State Government concerned. The Central Government supplement their efforts wherever possible. Details of industries set up in Bihar during the last three years are not maintained centrally. However, the number

of letters of intent (LOIs) and industrial licenses (ILs) issued for the backward areas of Bihar are given below:

Year	LOI	IL
1989	5	Nil
1990	1	1
1991	4	2

Under the Growth Centre Scheme, Bihar has been allotted 6 Growth Centres. This scheme would be implemented during the VIII plan period.

[English]

Encroachment of Land in Dwarka

1392. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Dwarka Housing Project of DDA has been criticised for large scale encroachments, wrong allotment of flats and incorrect planning of the entire project;

(b) if so, the details thereof and the action taken thereon;

(c) the details of the land in Dwarka under encroachment and the steps taken to get the same cleared; and

(d) the reasons for having allowed the encroachment to take place?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). There has been criticism of encroachment and lack of effective planning.

(c) and (d). The information is given in the statement enclosed.

STATEMENT

The Delhi Development Authority has reported that encroachment has taken place in the area because of its nearness to village abadi. The following areas are reported to be under encroachment:-

<i>Name of the village</i>	<i>Area Bighas</i>	<i>Biswas</i>
Palam	33	10
Dabri	25	18
Mirzapur	83	03
Bindapur	19	04
Matiala	37	15
Nawada	04	09
Total:	203 or 42.48 acres	19

However, all out efforts are being taken by DDA to remove these encroachments. The steps taken by them include lodging the FIRs with the police and in some cases, prosecutions be continuing in the Courts of Metropolitan Magistrates.

Construction of Flats without Civic Amenities

1393. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA is planning to built flats without ensuring availability of water supply, sewage and electricity resulting into locking up the funds of the DDA and consequential non allotment of flats to the waiting registrants; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT

(SHRI M. ARUNACHALAM): (a) and (b).
The information is being collected and will be laid on the Table of the Sabha.

[*Translation*]

Computer for Sanskrit Language

1394. SHRIMATI BHAVNA
CHIKHALIA:
SHRI DEVI BUX SINGH:
DR. RAMESH CHAND
TOMAR:

Will the PRIME MINISTER be pleased to state:

(a) the details of the projects financed to use computer in study and research work of Sanskrit language;

(b) the number of institutions identified for computer based education and research work in Sanskrit language alongwith the amount allocated to each institution during